

\
C.A.No. 795 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
Item No.106(Mentioned) Court No.11 Section XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.795 OF 2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Pushpa Devi & Anr. Appellant (s)

VERSUS

Binod Kumar Gupta & Anr. Respondent (s)

Date : 06/11/2001 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. Akhilesh Kumar Pandey, adv.

For Respondent (s) Mr. Lakshmi Raman Singh, adv.

UPON being mentioned the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Not to be taken up this week.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master